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*Resolution adopted by the Rajya Sabha
at the Special Sitting of
Parliament on the occasion of the
Sixtieth anniversary
of the first sitting of Parliament*

13 May 2012



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"We, the Members of Rajya Sabha, meeting in a special sitting of the House to commemorate the sixtieth anniversary of the first sitting of Parliament:

- *Remembering with gratitude, the immense sacrifices made by our freedom fighters in the nation's struggle for independence, and the stellar role played by the founding fathers of the Constitution in mandating equality, fraternity, justice and brotherhood of mankind and the uplifting of under-privileged and down-trodden sections of society;*
- *Acknowledging with satisfaction and pride, the maturity of the people of India, who have cherished the democratic values and worked ceaselessly for unity and integrity of the nation;*
- *Noting that in the last sixty years, the Parliament has, through epoch making laws, taken decisive steps towards ensuring equity and justice in all matters for establishing an inclusive society in pursuance of our deep faith and commitment to the ideals enshrined in the Constitution;*
- *Realizing that a lot more remains to be done;*

do hereby solemnly reaffirm our total and abiding commitment to the ideals cherished by our founding fathers, and resolve:

- (a) to uphold and maintain the dignity, sanctity and supremacy of Parliament;*
- (b) to make Parliament an effective instrument of change and to strengthen democratic values and principles;*
- (c) to enhance the accountability of the Government towards the people through the oversight of Parliament; and*
- (d) to re-dedicate ourselves completely to the sacred task of Nation Building."*